

**HIGH COURT AT CALCUTTA**

**APPELLATE SIDE**

**Memo No. 3919-RG**

**Dated, the 11<sup>th</sup> day of September, 2017**

In partial modification of Notification No.3497/1 RG dated 17<sup>th</sup> August, 2017, it is hereby informed to all concerned that the date of test has been rescheduled on **23<sup>rd</sup> September, 2017 (Saturday) instead of 16<sup>th</sup> September, 2017.**

The rest portion of the said Notification remains unaltered.

**Sd/-  
Registrar General**